

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 3081/2002

(6)

New Delhi, this the 3rd day of July, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Sh. P.S.Bhatnagar  
S/o Late Sh. G.S.Bhatnagar  
R/o D-II/62, Kidwai Nagar East  
New Delhi.

...Applicant

(By Advocate Sh. J.A.Chaudhary,  
proxy for Sh. George Paracken)

V E R S U S

Union of India through

1. Secretary  
Ministry of External Affairs  
Government of India.
2. The Chief Controller of Accounts  
Ministry of External Affairs  
Akbar Bhawan, New Delhi.
3. Consulate General of India  
Dubai (UAE) through  
Secretary  
Ministry of External Affairs  
Govt. of India.
4. Pay and Accounts Officer (IRLA)  
Ministry of Information and Broadcasting  
AGCR Building, New Delhi - 110 002.

...Respondents

(By Advocate Sh. K.C.D.Gangwani)

O R D E R (ORAL)

Shri Shanker Raju,

Ld. proxy counsel for the applicant submits  
that grievance of the applicant has been redressed.  
He seeks permission to withdraw this OA. Permission  
granted.

2. OA is dismissed as withdrawn.

*S. Raju*  
(SHANKER RAJU)  
MEMBER (J)

/vks/